Declaration of Urban Areas in Delhi

1713. **Shri Shree Narayan Das:** Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that about 100 villages in South Delhi are going to be declared urban areas;

(b) if so, the circumstances under which this is going to take place;

(c) whether a statement giving the names of these villages will be laid on the Table; and

(d) whether the residents of those villages have objected to this proposal?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) No such proposal is under consideration of Government.

(b) to (d). Do not arise.

ज़ब्त किये गये सामान की बिक्री

1714. **श्री बागड़ी** : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि चोरी छिपे लाया गया और ज़ब्त कर लिया गया सामान केन्द्रीय सरकारी कर्मचारी उपभोक्ता सहकारी स्टोर, नई दिल्ली, में बेचा जाता है;

(ख) क्या यह भी सच है कि ये वस्तुएं बहुत अधिक लाभ पर बेची जाती हैं और इनमें कुछ वस्तुओं की कीमतें तो बजार भाव से भी अधिक होती हैं; और

(ग) इन वस्तुओं को कौन व्यक्ति खरीद सकते हैं ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री ल० ना० मिश्र) : (क) जी, हां ।

(ख) जी, नहीं ।

(ग) केन्द्रीय सरकारी कर्मचारी उपभोक्ता सहकारी सोसाइटी लिमिटेड, नई दिल्ली के सदस्य ।

केन्द्रीय सरकारी कर्मचारी उपभोक्ता सहकारी स्टोर, नई दिल्ली

1715. **श्री बागड़ी** : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नई दिल्ली के केन्द्रीय सरकारी कर्मचारी उपभोक्ता सहकारी स्टोर को एक सरकारी संगठन में परिवर्तन करने का प्रस्ताव है;

(ख) यदि हां, तो उसके कारण क्या हैं; और

(ग) अंशधारियों के हितों की कैसे रक्षा की जायेगी ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री ल० ना० मिश्र) : (क) जी, नहीं ।

(ख) और (ग). प्रश्न ही नहीं उठते ।

Grih Kalyan Kendra (Family Welfare Institute), New Delhi

1716. **Shri R. S. Pandey:**
Shrimati Savitri Nigam:
Shri M. L. Dwivedi:
Shri S. C. Samanta:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether the employees of Grih Kalyan Kendra are not being paid their salaries regularly; and

(b) if so, whether Government have taken or propose to take any steps to ameliorate the grievances of the employees of this organisation?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):

(a) The payment of honorarium to the staff is sometimes delayed due to late sanction of the Grant-in-aid.

(b) The Organisation has recently been registered under the Registration of Societies Act, 1860. As a separate legal entity, it will be in a position to manage its own affairs and it is expected that payments will be made regularly.